


HIGH COURT OF JAMMU AND KASHIR AND LADAKH AT JAMMU

(Office of Registrar Judicial)

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**NOTICE**

As desired I am directed to convey and notify for information of all the Allottee Advocates of Lawyer Chambers, District Court Complex, Jammu that the notices issued by the office of undersigned on 22.12.2023 for deposit of outstanding dues on account of Rent/License fee with the Nazir of this Registry is hereby extended by one week, failing which the matter will be placed before the Hon'ble Committee for further orders.

  
Registrar Judicial

No: 1018

Dated: 9.2.24

Copy forwarded to the :

- ✓ 1. I/C NIC, for uploading the same on the official website of the High Court.